COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2015

Dated: 26th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

West Bengal State Electricity Distribution Company Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Ms. Shrishti Rai

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R.1

Ms. Poorva Saigal for R.2

Ms. Sanjana Dua for

Ms. Suparna Srivastava for R.3

Ms. R. Mekhala

Mr. Aditya Singh for R.12

Mr. M.Y. Deshmukh for R.8

Mr. Rajiv Srivastava Ms. Garima Srivastava

Ms. Gargi Srivastava for R.11

<u>ORDER</u>

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list the matter for hearing on 13th & 14th August, 2018.

(Justice N. K. Patil)
Judicial Member

(I. J. Kapoor) Technical Member